

**REPORT OF THE PRESS
COMMISSION**

MR. DEPUTY CHAIRMAN: Now there are only two minutes. Dr. Keskar.

SEVERAL HON. MEMBERS: No, no. Not at this time.

SHRI H. N. KUNZ?U (Uttar Pradesh): There is no i.A)int in asking Dr. Keskar to speak now.

SHRI V. K. DHAGE (Hyderabad): I suggest that the hon. Minister, Dr. Keskar, be allowed to move the motion now. And he can continue his speech later on.

MR. DEPUTY CHAIRMAN: You may just move the motion, and you may make your speech on the next occasion.

SHRI B. K. P. SINHA (Bihar): Sir, before he moves the motion, we must know as to when he will be able to make his speech.

MR. DEPUTY CHAIRMAN: Order, order.

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR) : Sir, I beg to move:

"That the Report of the Press Commission be taken into consider*,
tion."

Sir, in view of the fact that there in only one more minute left now, I would not like to begin a couple of sentences and then stop. So, with your permission, I will speak on the next day, whenever it is taken up.

MR. DEPUTY CHAIRMAN: The date will be fixed subsequently. The House stands adjourned till 11 A.M. on Monday.

The House then adjournea at five of the clock till eleven of the clock on Monday, the 11th April 1955.